

GOVERNMENT OF INDIA
MINISTRY OF COOPERATION

RAJYA SABHA
UNSTARRED QUESTION NO. 3
TO BE ANSWERED ON 07/12/2022

Co-operative societies at village level

3.Smt. Geeta alias Chandraprabha:

Will the Minister of **Cooperation** be pleased to state:

- (a) Whether there is any plan to form Co-operative societies up to every village level;
- (b) Whether employment opportunities could be made available through these Co-operative societies at village level; and
- (c) If so, the details of areas in which these Co-operatives would be able to carry out their work?

ANSWER

MINISTER OF COOPERATION
सहकारिता मंत्री (SHRI AMIT SHAH)

(a): Yes, Sir. There are nearly 95,000 Primary Agriculture Credit Societies (PACS); 1,99,182 primary dairy cooperative societies and 25,297 primary fishery cooperative societies as against 2,55,643 Panchayats and 6,62,750 villages in the country. As per the Allocation of Business Rules, 1961, one of the mandates of the Ministry is “Strengthening of cooperative movement in the country and deepening its reach up to the grassroots”.

(b) & (c): The new cooperative societies will require additional manpower to carry out their day-to-day business which will create employment opportunities in the rural areas. Moreover, the ministry has prepared model bye laws for PACS after detailed stakeholder consultations for adoption by States/Union Territories as per their respective State Cooperatives Societies Act suitably. These Model Byelaws of PACS will enable them to undertake more than 25 business activities like dairy, fishery, floriculture, setting up of godowns, procurement of foodgrains, fertilizers, seeds, LPG/ Petrol/ CNG distribution agency, banking correspondents, common service centres, etc. With increase in the activities of PACS, they would be able to generate ample employment opportunities at Panchayat/village level all over the country.
